

**ANNUAL REPORT ON WORKING AND
ADMINISTRATION OF COMPANIES
ACT, 1956**

**THE DEPUTY MINISTER IN THE
DEPARTMENT OF COMPANY AFFAIRS
(SHRI BEDABRATA BARUA) :** I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) on the working and administration of the Companies Act, 1956, for the year 1970-71 under section 638 of the said Act. [*Placed in Library. See No. LT—1589/72*]

**DOCK WORKERS (ADVISORY COMMITTEE)
AMENDMENT RULES, 1971**

SHRI BALGOVIND VERMA : I beg to lay on the Table a copy of the Dock Workers (Advisory Committee) Amendment Rules, 1971 (Hindi and English versions) published in Notification No. S. O. 3 in Gazette of India dated the 1st January, 1972 under sub-section (3) of section 8 of the Dock Workers (Regulation of Employment) Act, 1948. [*Placed in Library. See No. LT—1590/72*]

12.33 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

“In accordance with the provisions of sub-rules (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Vote on Account) Bill, 1972 which was passed by the Lok Sabha at its sitting held on the 25th March, 1972, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.”

ASSENT TO BILL

SECRETARY : Sir, I lay on the Table the Appropriation (Railways) Vote on Account Bill, 1972 passed by the Houses of Parliament during the current session and

assented to since a report was last made to the House on the 25th March, 1972.

**ESTIMATES COMMITTEE
SIXTEENTH REPORT**

SHRI AZIZ IMAM (Mirzapur) : Sir, I beg to present the Sixteenth Report of the Estimates Committee on the Department of Supply regarding action taken by Government on the recommendations contained in the Hundred and Twenty first Report of the Estimates Committee (Fourth Lok Sabha) on the Ministry of Supply Directorate General of Supplies and Disposals (Supplies Wing).

12.34 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMANTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing Monday, the 3rd April, 1972, will consist of :—

- (1) Consideration of any item of business carried over from today's order paper,
- (2) Consideration and passing of :—
 - (i) The Indian Copper Corporation (Taking over of Management) Bill, 1972.
 - (ii) The Contingency Fund of India (Amendment) Bill, 1972.
 - (iii) The Administrators—General (Amendment) Bill, 1972, as passed by Rajya Sabha.
 - (iv) The Public Wakfs (Extension of Limitation) (Delhi Amendment) Bill, 1972, as passed by Rajya Sabha.
- (3) Discussion on the 'Fourth Plan—Mid Term Appraisal;